

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**7<sup>th</sup> Floor, Core-3, Scope Complex, Lodi Road, New Delhi 110 003**  
**(Tele No.24361051 FAX No.24360010)**

**No. L-7/25(6)/2004-CERC**

**New Delhi, the 4<sup>th</sup> July 2008**

**PUBLIC NOTICE**

**Subject: Draft amendments of the Indian Electricity Grid Code**

In exercise of powers conferred under Electricity Act, 2003 (the Act), the Commission has made draft regulations to further amend the Indian Electricity Grid Code. The draft regulations are annexed to this notice.

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Section 23 of the General Clauses Act, 1897, that comments/suggestions/objections on the draft regulations may be sent to the undersigned latest by 31.7.2008.

3. The comments/suggestions/objections received after that in the Commission's office may not be considered while finalising these regulations.

**Sd/-**  
**(Alok Kumar)**  
**Secretary**